

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

1. C.P. (IB)-1406(MB)/2018

CORAM : PRESENT : SHRI M. K. SHRAWAT, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

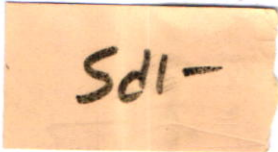
ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON **27.07.2018**

NAME OF THE PARTIES: RNP Scaffolding & Formwork Pvt. Ltd.
v/s.
Hindustan Construction Co. Ltd.

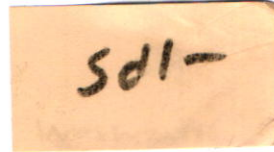
SECTION OF THE COMPANIES ACT: 9 of I&B Code, 2016.

ORDER

1. By the order of this Bench, the matter is adjourned to **07.08.2018**.



V. NALLASENAPATHY
Member (Technical)



M. K. SHRAWAT
Member (Judicial)

DATE-27.07.2018
/NU/